

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2936
ANSWERED ON:29.08.2012
CUSTOMS WAREHOUSE
Sukur Shri Jadhav Baliram

Will the Minister of FINANCE be pleased to state:

- (a) whether customs warehouses at several locations/commissionerates, located in the State of Maharashtra, are running out of space due to confiscated items and if so, the details thereof and the action taken in this regard, location-wise;
- (b) whether the Customs Board and Information and Broadcasting Ministry have issued any guidelines on the manner of disposal of the confiscated items; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

- (a): No, Sir. Customs warehouses located in the State of Maharashtra, are not running out of space due to confiscated items.
- (b)&(c): Yes, Sir. The Customs Department has issued guidelines/instructions from time to time regarding the manner of disposal of confiscated items including prohibited goods viz., Gold, Currency, Narcotic Drugs, etc. Gold and Currency are being disposed of by depositing in RBI and/ or State Bank of India. Narcotic Drugs are destroyed after following proper procedure. Other dutiable goods are disposed of by Customs disposal shops, Public auction/ E- auction/ tender and sale to the Consumer Cooperative Societies.